

DIVISION BENCH  
COURT - I

O-202

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1711(KB)2019  
IA(I.B.C)/802(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23<sup>RD</sup> APRIL 2024**

IN THE MATTER OF	AVANI TOWERS PRIVATE LIMITED VS ENERGY PROPERTIES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Appearances (via video conferencing/physically)**

Mr.R.R.Modi, Adv. ] For RP In IA 802 of 2024

**ORDER**

1. Ld.Counsel for the Applicant present.
2. **IA(I.B.C)/802(KB)2024-**
  - i. Ld.Counsel for the applicant seeks to withdraw this application and file fresh one accompanied by an affidavit of RP.
  - ii. This IA is accordingly dismissed as withdrawn.
3. Post the matter on **21/06/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**